## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Varun Resources Limited Date of Commencement of Liquidation: 04-12-2018; List of Stakeholders as on Date: 13-10-2025; Name of IP: Mr. Sanjeev Maheshwari; Process Number: 1; Last 5 digitof registration number: 10523

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	5048486000	4	4726636000		321850000		Annexure 3
4	Unsecured financial creditors	1	163782000	1	163782000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	274	120435367	243	62798459		57636908		Annexure 6
7	Operational creditors (Government Dues)	12	4021354957	12	748430717	1663867530	1609056710		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	84	699447151	52	175499481		523947670		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	1114030149	3	382468495		731561654		Annexure 9
Total		379	11167535624	315	6259615152	1663867530	3244052942		